

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-547/ND/2019
IA/4735/2020

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd.

....Applicant

V/s.

M/s. Paragon Hospitality Pvt. Ltd

....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

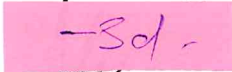
PRESENT:

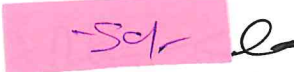
For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of applicant. List the matter on **18.08.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)